- (b) whether the amount of fine of | Rs. 15,000 recently imposed on Ihe I Hotel for the breach of excise rules would also be debited co the sub quent acocunt of expenditure; and
- (c) who was responsible for the acts which resulted in aforesaid fine?]

tfTHE MINISTER OF TOURISM AND पर्यटन तथा नागर विमानन मंत्री (डा०

(लाख कायों में) ट्यय 113.30

148.87

- (ख) यह राशि जुर्माना नहीं विलक्ष एक बढी हुई फीस थी । 15,000 रुपये की बढ़ी हुई लाइसेंस फीस के विरुद्ध एक अपील दायर की गई है, और दिल्ली प्रशासन के ग्राबकारी ग्रायुक्त से 'स्टे ग्रार्डर' प्राप्त कर लिया गया है।
- (ग) गलतफडमी होटल की "विलिम" प्रणाली के परिणासस्वरूप पैदा हुई जिसके ग्रनुसार 10 वजे रात के बाद प्रस्तृत बिलीं पर ग्रगले दिन की तारीख डाली जाती थी यह प्रणाली अब बदल दी गयी है। CIVIL AVIATION (DR. KARAN SINGH,(a) Rs. in lakhi.

Expenditure Income

.... 113.30

- (b) This amount was not a fine but an enhanced fee. An appeal against the enhanced licence fee of 15,000 has been lodged and a 'stay cider' obtained from the Excise Commissioner, Delhi Administration.
- (c) The misunderstanding arose a3 the result of the billing system in the hotel according to which bills presented after 10.00 p.m. used to be marked with the date of the next day. This system has now been changed.]

t[] English translation. 199 RS-4.

LEVY OP FEE ON PERSONS GOING ABROAL

1395. SHRI NIRANJAN VARMA: SHRI M. K. MOHTA:

to Questions

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the amount of levy which is to be charged from each individual abroad as per orders issued in this
- (b) the estimated yield of revenue per year as a result thereof;
- (c) whether the proceeds on this account will be utilized for the improvement of international airports only; and
- (d) the names of the countries which have imposed such levy?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KAR AN SINGH): (a) Effective from 1st April 1969 a Passenger Service fee of Rs. 15 per head is payable by passengers proceeding from the four international airports for a destination

- (b) It is estimated to yield a revenue of Rs. 45 lakhs per annum.
- (c) Under the present arrangement it will be credited to the Consolidated Fund'of India
- (d) A list of 69 countries which impose such levy is attached. [See Appendix LXVII, Annexure No. 88].

काइमीर, भ्रासाम ग्रीर राजस्यान में पाकिस्तानी जासुस

139 6. श्री दत्तोपन्त ठॅगड़ी : गह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) पिछले दो वर्षों के दौरान काण्मीर, ग्रासाम तथा राजस्थान में कितने पाकिस्तानी जासस गिरक्तार किये गये !
- (ख) उनमें से कितनों पर मकदमे चलाये गये और कितनों को सजायें मिलीं; ग्रीर
- (ग) उक्त कालावधि में कितने लोगों को वापिस पाकिस्तान भेज दिया गया ?